

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:416
ANSWERED ON:09.08.2012
ACCIDENTS IN BORL
Singh Shri Bhupendra

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number and nature of accidents that occurred in the Bharat Oman Refinery Limited (BORL) at Beena in Madhya Pradesh since commencement till date;
- (b) the number of persons injured and killed in these accidents;
- (c) the details of enquiry conducted to ascertain the reasons for such accidents along with the outcome thereof and the action taken against the persons found guilty; and
- (d) the amount of compensation provided to the injured persons and to the families of those killed in such accidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH)

- (a) Since January 2006, when the construction of Bina refinery was started by BORL, there have been nineteen incidents causing injuries and fatalities, as per Bharat Petroleum Corporation Limited (BPCL).
- (b) As reported by BPCL, there were thirteen fatalities and eleven persons suffered injuries in the above incidents.
- (c) Multi-disciplinary member committees were formed to investigate each of the above incidents. The recommendations of the committees have been complied with by BORL. The main cause of these accidents was found to be the casual approach of the workers towards safety procedures.
- (d) BORL has paid compensation as per the provisions of Workmen Compensation Act, 1923. A total of Rs.44.15 lakh has been paid to the dependents of the deceased persons and those affected with permanent disabilities.